



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,31st August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|-------------------|--|---|---|
| ORDERS | | | | |
| 1 | CRP(I/O)/201/2018 | SRI KRISHNA PAUL Versus MOHIBUL HOQUE AND 3 ORS. | MR. J SINGH MR. P K GARODIA MR. D SARMA MR. A DEKA | MR. K M HALOI (R2) MR. M I HUDA (R2) MR. N M DUTTA (R3, R4) MR. M K ALI (R3, R4) MR. B DAS (R2) |
| 2 | CRP(I/O)/39/2020 | ATUL THAKURIA Versus M/S. SBI CARDS AND PAYMENT SERVICES PVT. LTD. | MR. R PHUKAN MR. T BARUAH | |

LEAVE NOTE OF ADVOCATES FOR 31/08/2021

| | | | | |
|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MRS. S ROY | 17-08-2021 | To | 17-09-2021 |
| 3) | MR. L C DEY | 19-08-2021 | To | 31-08-2021 |
| 4) | MR G BORDOLOI | 24-08-2021 | To | 07-09-2021 |
| 5) | MR. S MITRA | 28-08-2021 | To | 03-09-2021 |



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|-------------------|---|--|---|
| ORDERS | | | | |
| 1 | CRP(I/O)/254/2017 | THE ORIENTAL INSURANCE CO. LTD. Versus SOMIYA MORANG and 2 ORS. | MR.S K GOSWAMI MR.B K GOSWAMI | |
| 2 | CRP/130/2019 | HIRANYA BORAH Versus M/S. ASSAM STEEL AND CEMENT PRODUCT PVT. LTD AND ANR | MR. B P BORAH MR P J DUTTA MR R S RONGHANG | MR. S C KEYAL MR. S KAKATI MISS P DAS MS S DAS |

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|---|--|---|
| ORDERS | | | | |
| 1 | I.A.(Civil)/3855/2019 WITH WP(C) 960/2012 (D/O) in WP(C)/960/2012 | ISLAM KHAN Versus THE UNION OF INDIA and 12 ORS | MR M H AHMED | MR G N SAHEWALLA GA, ASSAM MD ASLAM MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA ASSTT.S.G.I. |
| 2 | WP(C)/3225/2021 FIXED | VEDANG RADIO TECHNOLOGY PRIVATE LIMITED, AND ANR Versus THE STATE OF ASSAM AND 14 ORS | MR. U K NAIR MR. M DUTTA MR. A BHATTACHARYYA | MR. M K CHOUDHURY MR. S CHAKRABORTY SR, GA, ASSAM |

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